

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 800 of 2019

IN THE MATTER OF:

**Mr. S. Shivaswamy
RP and Liquidator of Le Ecosystem
Technology India Pvt. Ltd.**

...Appellant

Versus

**Concentrix Daksh Services India Pvt. Ltd.
& Anr.**

...Respondents

Present

For Appellant: Mr. Saransh Jain and Mr. Madhavam Sharma, Advocates.

O R D E R

02.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc